

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 278/2025

[Arising out of impugned final judgment and order dated 14-12-2024 in ABA No. 1234/2024 passed by the High Court of Judicature at Bombay]

NARESH JAGUMAL KARDA

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ANR.

Respondent(s)

(IA No. 4646/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 4645/2025 - EXEMPTION FROM FILING O.T.

IA No. 9864/2025 - EXEMPTION FROM FILING O.T.

IA No. 5315/2025 - EXEMPTION FROM FILING O.T.

IA No. 21544/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 9863/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 5314/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(CrI) No. 341/2025 (II-A)

FOR EXEMPTION FROM FILING O.T. ON IA 5360/2025

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 5361/2025

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 6185/2025

FOR EXEMPTION FROM FILING O.T. ON IA 6209/2025

FOR EXEMPTION FROM FILING O.T. ON IA 9868/2025

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 13263/2025

FOR impleading party ON IA 14879/2025

FOR INTERVENTION/IMPLEADMENT ON IA 14879/2025

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 19514/2025

IA No. 5361/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 5360/2025 - EXEMPTION FROM FILING O.T.

IA No. 9868/2025 - EXEMPTION FROM FILING O.T.

IA No. 6209/2025 - EXEMPTION FROM FILING O.T.

IA No. 14879/2025 - INTERVENTION/IMPLEADMENT

IA No. 19514/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 13263/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

**IA No. 6185/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**Date : 17-03-2025 These matters were called on for hearing today.**

**CORAM :**

**HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

**For Petitioner(s) :**

**Mr. Dama Sheshadri Naidu, Sr. Adv.  
Mr. Rohan Batra, AOR  
Mr. Prasouk Jain, Adv.  
Ms. Rabiya Thakur, Adv.  
Mr. Karan Sinha, Adv.  
Mr. Anurag Sharma, Adv.  
Mr. Swapnil Jain, Adv.  
Ms. Shivali Chaudhary, Adv.  
Mr. Gursimar Singh, Adv.  
  
Mr. Anand Dilip Landge, Adv.**

**For Respondent(s) :**

**Mr. Devvrat Singh, Adv.  
Mrs. Sangeeta Yadav, Adv.  
Dr. Sumant Bharadwaj, Adv.  
Mr. Vedant Bharadwaj, Adv.  
Mr. D.m.sharma, Adv.  
Ms. Mridula Ray Bharadwaj, AOR  
Ms. Surbhi Sharma, Adv.  
Ms. Iffat Fatima, Adv.  
  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Bharat Bagla, Adv.  
Mr. Aditya Krishna, Adv.  
Mr. Adarsh Dubey, Adv.**

**UPON hearing the counsel, the Court made the following  
O R D E R**

- 1. As prayed, list after two weeks.**
- 2. Diary Nos.13430 and 13432 of 2025 shall also be listed along with these matters, subject to curing of defects, if any.**

**(NARENDRA PRASAD)  
DEPUTY REGISTRAR**

**(ANJU KAPOOR)  
ASSISTANT REGISTRAR**